

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †468**

**TO BE ANSWERED ON THE 06<sup>TH</sup> FEBRUARY, 2018 / MAGHA 17, 1939 (SAKA)**

**MODERNISATION OF POLICE FORCE SCHEME**

**†468.       SHRI OM PRAKASH YADAV:  
              SHRI NAGAR RODMAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is considering to formulate any new scheme for the modernisation of police force in all the States of the country;**
- (b) if so, the time by which the said scheme is likely to be implemented in all the States including Bihar and Madhya Pradesh; and**
- (c) the amount allocated by the Government for the implementation of the said scheme?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): ‘Police’ and ‘Public Order’ are State subjects. However, the efforts of the States for equipping and modernizing of their police forces has been supplemented under the scheme of Modernisation of Police Forces(MPF). The Government of India has, on 27.09.2017, approved implementation of umbrella scheme of “Modernisation of Police Forces(MPF)” for three years’ period from 2017-18 to 2019-20 with the total outlay of Rs. 25,061 crore which include central outlay of Rs. 18,636.30 crore. One of the sub-schemes under this umbrella scheme is “Assistance to States for Modernisation of Police”, which is erstwhile scheme of Modernisation of Police Forces, with central outlay of Rs. 7,380 crore for the 3 years’ period.**

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